

| Court of District Judge Cases Nomenclature | | |
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| Sl.No. | Present Case Nomenclature | Proposed Case Nomenclature |
| 1. | Title Appeal, Title Appeal (T.A.), T.A., Title Appl., Eviction Appeal, Evi. App., Title Eviction Appeal, Evi. Appl., Evic. T. Appl., T.(Ev.)A., Money Appeal, M.A., Money Appl., Payment of Wages Appeal, Mortgage Appeal | Civil Appeal |
| 2. | Misc. Appeal, Misc. App., Misc. (Civil) Appeal, Misc. A., Succession Appl., Revenue Appeal, R.A. | Civil Misc. Appeal |
| 3. | Compensation Cases, Claim Case, M.A.C.T., M.V.Cases, Claim (M.A.C.T.) Case, Compensation (M.A.C.T.), MAC, M.J.C, Claim (M.V.A.C.T), M.V.Claim, Title Claim Case, M.A.C.C., Claim, M.V. | Motor Accident Claims Cases |
| 4. | Succession Case, Succession, Succ., Succession Certificate | Succession Certificate Case |
| 5. | Letter of Administration, L.A. | Letter of Administration Case |
| 6. | Insolvency Case, Insolvency, Insolvency C., | Insolvency Case |
| 7. | Guardianship Case, Guardianship, Guardian | Guardianship Case |
| 8. | Revocation Case, Misc Case, Misc., Misc. Civil. Misc. Case & Petition | Revocation Case |
| 9. | Misc. Transfer Petition, Misc. (Transfer) Petition | Transfer Petition |
| 10. | Title Suit, T.S., Title (Trademark & Copyright Act) Suit, Title (Probate) Suit | original Suit |
| 11. | Land Acquisition Appeal, L.A. Appeal | Land Acquisition Appeal |
| 12. | Caveat, Caveat petition | Caveat |
| 13. | Matrimonial Case, Matrimonial Suit, Matrimonial Title Suit | Matrimonial Case |
| 14. | Civil Revision | Civil Revision |